

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 17th April, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
1	2	3	4	5
FOR HEARING				
1.	Original Application No. 340 /2014	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
2.	O.A No. 313/2014 (CZ) M.A. No.214/15 M.A. No.215/15	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB	
3.	Original Application No. 341 /2014	Vijay Singh Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
4.	Original Application No. 21/2013 (M.A.No.132/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv . R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv.	
5.	Original Application No. 36/2014	Sarvajanic Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	

6.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	
7.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7	
8.	Original Application No. 150/2014	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Sharad Porohiat Adv. Mr. Avtar Singh Solanki Adv. Mr. Dharamvir Sharma Adv.	
9.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava Adv.	
10.	Original Application No. 25/2015(CZ)	Rajkumar Maheshari Vs. Deep Jain & Others	Mr. K.C.Maheshwari Adv.	
11.	Original Application No. 19/2015 (CZ) (M.A.No.220/15) (M.A.No.221/15) (M.A.No.225/15) (M.A.No.226/15) (M.A.No.227/15) (M.A.No.228/15)	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv.	
12.	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa Adv. Mr Rajesh Mootha Adv.	

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